

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-669(ND)2019

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.05.2019**

**NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s.
M/s. Aarvanss Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


Present: Mr. J. Kiran, Advocate for the Petitioner

ORDER

Affidavit of service is still not before us. Renotify this case on 10th May, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**